

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**18. C.P.(IB) -532(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - Bizgo India Private Limited**

**Section: 10 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP.(IB)-532(MB)/2022**: - Adv. Deep Morabia a/w Adv. Dipti Das and  
Adv. Sunil A. Vyas appeared for the Petitioner through VC. Heard,  
**Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**